## **Declaration of Assets and Liabilities**

	Year 2024	
- vote	I, RAJ KAMAL NIRALA , son/daughter/wife of SRI HARERAM SAH	
and	1900 32 years, belonging to Bihar Vidhan Sabha Sceretariat	۳
43	service and presently working as Office Attendant	
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
25/	myself, my spouse and dependants*:	

BANN A. give

**Details of movable assets** 

MUL

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2 Name	Dependant-3 Etc. Name
	(i)	Cash	3500	6000	Astha. Bharti	Aditi. Roui	Akanksha
4	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	581 BUM -3000	SBI Violyandi Nager Amt-3000			
	(iii)	Bonds, Debentures and Shares in companies			_	_	
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc			_		
	(v)	Motor Vehicles (details of make, etc.)	Hero Splendor		-		
	(vi)	Jewellery (give details of weight and value)	selver 100 gm	Gold-20 8m Swer- 500gm			
(	vii)	Other assets, such as values of claims / interests					· · · · · · · · · · · · · · · · · · ·

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Rud Kamaka Nivaka

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will so have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Josie family		_		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	-			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	_		-	
(v)	Others (such as interest in property)	-	_	-		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)			Amount outstanding as on2 2024	
(a)	(i) Loans from Banks	SBI	BUM	Parna	3.79.815	1-
	(ii) Loans from financial institutions					
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>					_
	(b) dues to departments dealing with supply of water		-	- 11	-	-
	(c) dues to departments dealing with supply of electricity				-	_
	(d) dues to departments		_			
	dealing with telephones				-	
	(e) dues to departments					

e v	dealing with government transport (including aircraft and helicopters)	end vist i <u>s solde</u> the large description	and the second of the second of
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CETPN0990R —	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		<u>-</u>
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. <u>Personal D</u>	<u>etail</u>	
GPF/CPF/PRAN No.	.:-	110185365439
Gender	i-	<b>M</b> (M/F)
Date of Birth :-		1 8 1 2 1 9 9 2 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre		Behar Scenetariat service
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	SAMASTEPUR
I hereby d knowledge and be		that the above details are true to the best of my

Signature Lad Kamal Mixala

Name of Employee: Ros Kamal Nivala

Designation: Office Attendant

Department: Behar Vidhan Sabher

Note:

Place: Patra

Date: 13.02 . 2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.